### **Assembly Business** Un-Starred Assembly Question No. 64 (14/15/400)

From

The Additional Chief Secretary to Government of Haryana, Development & Panchayats Department, Chandigarh.

To

The Secretary,

Haryana Vidhan Sabha,

Chandigarh.

Memo No. PRC/2023/ 7619

Dated: 19-02-2023

Subject :-

Un-Starred Assembly Question No. 64 (14/15/400) asked by Smt. Naina Singh Chautala, MLA (Badhra). Listed on 22.02.2023

Please find enclosed 10 copies of Reply (both in English and Hindi) to the Un-Starred Assembly Question No. 64 (14/15/400) asked by Smt. Naina Singh

Chautala, MLA (Badhra). This question is listed on 22.02.2023.

1 The Private Secretary to Chief Minister, Haryana, Chandigarh

DA: As above.

Executive rineer,
for Additional Chief Secretary to Government of Haryana,
Development & Panchayats Department, Chandigarh.

Endst. No. PRC/2023/ 7020 - 28

Dated: 19-02-2023

Copies of above reply (as mentioned against each are forwarded to the following for information and necessary action please:-

2	The Private Secretary to Development & Panchayats Minister, Haryana,	10 Copies
	Chandigarh	
3	The Chief Secretary to Government of Haryana (Pol .Branch).	6 Copies
4	The Secretary to Governor of Haryana, Chandigarh	2 Copies
5	The Private Secretary to Chief Secretary to Haryana, Chandigarh	2 Copies
6	The Director, Public Relation Department, Haryana, Chandigarh	5 Copies
7	The Private Secretary to Additional Chief Secretary to Government of	1 Copy
	Harvana Dovelonment & Panchavate Department	

Haryana, Development & Panchayats Department 8 The Deputy Director Legal, Development & Panchayats Department 1 Copy

15 Copies

PA to Director General, Development & Panchayats Department

1 Copy

DA: As above.

Executive the field, for Additional Chief Secretary to Government of Haryana, Development & Panchayats Department,

(Chandigarh.

#### To Construct the Phirnis

(64) 14/15/400. Smt. Naina Singh Chautala (Badhra):

Will the Development and Panchayats Minister be pleased to state :-

- a) the number of villages in which the Phirnis are un-metalled or damaged in Badhra Assembly Constituency; and
- b) whether any scheme is being formulated by the Government to construct the abovesaid unmetalled and damaged Phirnis of villages togetherwith the time by which these are likely to be constructed?

# DEVENDER SINGH BABLI, DEVELOPMENT & PANCHAYATS MINISTER

- a) In Badhra Assembly Constituency, Phirnis of 43 villages are partially unmetalled and phirnis of 11 Villages are partially damaged.
- b) Metalled roads are constructed by the Haryana State Agricultural Marketing Board. No scheme in this regard is under consideration of the Development & Panchayats Department.

## फिरनियों का निर्माण

(64) 14/15/400. श्रीमती नैना सिंह चौटाला (बाढड़ा) :

क्या विकास एवं पंचायत मंत्री कृपया बताएंगे कि:--

- क) बाढ़डा विधानसभा निर्वाचनक्षेत्र में गांवों की संख्या कितनी है जिनमें फिरनियां कच्ची तथा क्षतिग्रस्त हैं; तथा
- ख) क्या गांवों की उपरोक्त कच्ची तथा क्षतिग्रस्त फिरनियों को निर्मित करने की कोई योजना सरकार द्वारा बनाई जा रही है तथा इनके कब तक निर्मित किए जाने की संभावना है?

## देवेन्द्र सिंह बबली, विकास एवं पंचायत मंत्री

- क) बाढड़ा विधानसभा निर्वाचन क्षेत्र के 43 गांवों में फिरनियां आंशिक रूप से कच्ची हैं तथा 11 गांवों की फिरनियां आंशिक रूप से क्षतिग्रस्त हैं; तथा
- ख) हरियाणा राज्य कृषि विपणन बोर्ड द्वारा फिरनियों पर पक्की/metalled सड़क वनाई जाती हैं। इस बारे विकास एवं पंचायत विभाग के विचाराधीन कोई योजना नहीं है।